

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

WEST ZONAL BENCH, MUMBAI

Excise Appeal No. 89417 of 2014

[Arising out of Order-in-Appeal No. AV(136-137)118,119/2014 dated 01.07.2014
passed by the Commissioner of Central Excise & Customs (Appeals), Aurangabad.]

M/s Kanakdhara Steel Re-Rolling MillAppellant

VERSUS

**Commissioner of Central Excise &
Service Tax, Aurangabad**Respondent

APPEARANCE:

None for the Appellant

Shri Ajay Kumar Shrivastava, Assistant Commissioner, Authorised
Representative for the Respondent

CORAM:

HON'BLE DR. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)

Date of Hearing: 29.01.2026

Date of Decision: 29.01.2026

The appeal is dismissed. For order, see order in Excise Appeal
No. 89400 of 2014.

**(Dr. Suvendu Kumar Pati)
Member (Judicial)**

Prasad